

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(CAA)-65(PB)/2020

IN THE MATTER OF:

Bharti Airtel Ltd. And HCIL Comtel Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 10.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Sanjeev Puri, Sr. Adv. with Mr. Varun
Lamba, Mr. Bharat Apte & Mr. Kunal Mehra,
Advs.
Mr. Kunal Sharma & Ms. Zehra Khan, Advs.

ORDER

Heard. **Order reserved.**



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.09.2020
Ritu Sharma